

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO. 877  
TO BE ANSWERED ON 21.07.2016**

**Outsourcing Companies**

**877. SHRI RATTAN LAL KATARIA:**

Will the Minister of COAL be pleased to state:

- (a) whether some outsourcing companies are engaged in coal mines of Coal India Limited (CIL);
- (b) if so, the details of these companies;
- (c) whether any agreements have been made with these companies to implement the reservation policy so that Scheduled Caste/Scheduled Tribe people are not deprived of their constitutional rights for jobs; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)**

**(a) to (d):** Outsourcing companies have been engaged in coal mines by the subsidiaries of Coal India Limited (CIL) for different works such as hiring of Heavy Earth Moving Machines (HEMM) for extraction of coal and overburden removal, transportation of coal/sand, extraction of coal by continuous miner etc.

Total no of outsourcing companies engaged by different subsidiaries are as under:

<b>SUBSIDIARY</b>	<b>NO OF OUTSOURCING COMPANIES</b>
<b>Eastern Coalfields Limited</b>	36
<b>Bharat Coking Coal Limited</b>	55
<b>Central Coalfields Limited</b>	22
<b>Western Coalfields Limited</b>	51
<b>South Eastern Coalfields Limited</b>	15
<b>Mahanadi Coalfields Limited</b>	61
<b>Northern Coalfields Limited</b>	10
<b>Northeastern Coalfield</b>	2

These outsourcings have been for the specified services to CIL or its subsidiaries for which agreed payments are made by CIL/subsidiaries. However, in matters of employment, CIL and its subsidiaries follow the reservation policy as per rules.

